

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/214(KB)2023
IA(I.B.C)/645(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	COSMIC FERRO ALLOYS LIMITED VS TITAGARH RAIL SYSTEMS LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Operational Creditor
Ms. Sanwal Tibrewal, Adv.]
Ms. Aparajita Rao, Adv.]

Mr. Ratnanko Banerji, Sr. Adv.] For the Corporate Debtor
Mr. D. N. Sharma, Adv.]
Mr. Sanket Sarawgi, Adv.]
Ms. Joveria Sabbah, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Operational Creditor present. Ld. Sr. Counsel/Counsel appearing on behalf of the Corporate Debtor present.
2. Hard Copy is permitted to be filed with the Registry by the Corporate Debtor.
3. Ld. Counsel Mr. Shaunak Mitra appearing on behalf of the Operational Creditor seeks liberty to file a short affidavit. It is permitted to be filed within a period of one week.
4. Reply affidavit to the IA(I.B.C)/645(KB)2024 be filed within a period of one week.
5. Rejoinder be filed within a period of one week thereafter.
6. On the prayer, the matter stands adjourned to **24.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**